

Expenditure on Gold Controller's Department

2944. PROF. NIRMALA KUMARI SHAKTAWAT: Will the Minister of FINANCE be pleased to state:

(a) what is the annual expenditure on the Gold Controller's Department;

(b) whether the expenditure is commensurate with the results achieved;

(c) in view of the failure of the Gold Control Act, what utility is being served by continuing it; and

(d) do Government propose to scrap/amend the Act?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) The average expenditure on the Gold Control Administration during the last three years was Rs. 35.83 lakhs per annum.

(b) Yes, Sir.

(c) and (d). The objectives of the Gold (Control) Act, 1968 broadly are:

(i) curbing the general demand for gold from the public with a view to reduce it progressively;

(ii) to serve as an economic measure to supplement other preventive measures; to make circulation of smuggled gold difficult and its detection easier by extending the control over gold beyond the stage of import.

As the objectives for which the Gold (Control) Act was brought into effect are still relevant, the question of scrapping Gold Control does not arise.

As and when there is a need, amendments of the provisions of the Gold (Control) Act are made.

Working of various Airports

2945. SHRI RAMJIBHAI MAVANI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the names and number of Members of various Committees, Experts and Commission appointed to go into the expansion and working of various Airports of the country and particularly of Saurashtra, Kutch and Gujarat since 1970;

(b) the details of their reports and recommendations;

(c) how many of them have been accepted by Government;

(d) the steps taken to implement the same;

(e) the expenses incurred on each of the Committees, Experts and Commissions; and

(f) the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) Four Committees namely:

1. Sahgal Group.

2. Khosla Group.

3. Civil Aviation. Review Committee (Tata Committee).

4. Gidwani Committee on Third Level Air Services

have been appointed after 1970 for the expansion and working of the various airports in the country.

In addition to these four Committees, three Committees namely High Level Committee on facilitation at the level of Ministry, Standing Facilitation Committee at the Director General of Civil Aviation's level and Airport Advisory Committee at the Airport level, have been set up to improve

the passenger facilities at the airports.

A statement indicating the composition of these Committees is enclosed.

(b) The Sehgal Group recommended improvement/augmentation of various navigational and landing aids in respect of international airports Delhi, Bombay, Calcutta and Madras while the Khosla Group made similar recommendations in respect of domestic aerodromes. The Civil Aviation Review Committee recommended augmentation of navigational aids, taking into account the Sahgal and Khosla Groups recommendations, Communication aids and reorganisation of the Civil Aviation Department. The Gidwani Committee made recommendations on the feasibility of introduction of Third Level Air Services in the country. However, no Committee has been set up to review the position in respect of airports in

Saurashtra, Kutch and Gujarat exclusively.

(c) By and large the recommendations of these Committees excepting Gidwani Committee on Third Level Air Services have been accepted by Government with modifications wherever necessary.

(d) and (f). Some of the recommendations of Sahgal and Khosla Groups and Civil Aviation Review Committee have already been implemented while others are in the process of implementation.

(e) The members of all Committees belonged to the Government Departments/Public Undertakings under the Ministry of Tourism and Civil Aviation and therefore the figures of expenditure exclusively on these Committees have not been kept.

Statement

S.No.	Name of the Committee	Names of the Members
1.	Sahgal Group	1. Shri N. Sahgal, Secretary, Ministry of Tourism and Civil Aviation. Chairman. 2. Shri B. Israni, Chairman, India Airport Authority of India Member 3. Shri S. Ramamarithan, Director General of Civil Aviation. Member 4. Shri P. Koteswaran, Director General of Observatory. Member 5. Shri K. K. Unni, Managing Director, Air India. Member 6. A.V.M. S. A. Hussain Managing Director, Indian Airlines. Member 7. Capt. K.M. Mathan, Director of operations, Air India. Co-opted Member 8. Capt. A. M. Kapur, Director of operation, Indian Airlines. Co-opted Member
2.	Khosla Group	1. Shri N.Khosla, Joint Secretary, Ministry of Tourism and Civil Aviation. Chairman 2. Shri G. S. Gupta, Director Air Routes and Aerodromes (P), Civil Aviation Department. Member

S. No.	Name of the Committee	Name of the Member	
		3. Shri C. R. Thirumalani, Director of Communication, Civil Aviation Department.	Member
		4. Shri D. Krishna Rao, Director of Aviation Services, India Metrological Department.	Member
		5. Capt. A.M. Kapur, Director of Operations, Indian Airlines.	Member
3.	Civil Aviation Review Committee	1. Shri J.R.D. Tata Air India.	Chairman
		2. Shri N. Sehgal, Secretary, Ministry of Tourism and Civil Aviation.	Member
		3. Air Chief Marshal P.C. Lall, D.F.C. Chairman, Indian Airlines.	Member
4.	Gidwani Committee	1. Shri B. S. Gidwani, Director General of Civil Aviation.	Chairman
		2. Miss A. Mehta, Additional Director General (Tourism),	Member
		3. Shri A.K. Sarkar, Dy. Director General of Civil Aviation.	Member
		4. Shri G. D. Mathur, Dy. Managing Director, Indian Airlines.	Member
		5. Shri J.K. Choudhury, Plan - ning Manager, Indian Airlines.	Member
		6. Shri S. Ekambaram, Dy. Secre- tary, Ministry of Tourism and Civil Aviation.	Member
5.	High Level Committee on Facilitation.	1. Secretary, Ministry of Tourism and Civil Aviation.	Chairman
		2. A representative of Ministry of Home Affairs.	Member
		3. A representative of Ministry of Finance.	Member
		4. A representative of Dte. General of Health Services.	Member
		5. A representative of Dte. General of Tourism.	Member
		6. A representative of Director General of Civil Aviation.	Member
		7. A representative of Inter- national Airports Authority of India.	Member

S.No.	Name of the Committee	Name of themember		
6.	Standing Facilitation Committee	1. Director General of Civil Aviation.	Chairman	
		2. A representative of Ministry of Home Affairs	Member	
		3. A representative of Ministry of Finance.	Member	
		4. A representative of Director General of Health Services.	Member	
		5. A representative of Department of Tourism.	Member	
		6. A representative of International Airports Authority of India.	Member	
		7. A representative of Airlines including IATA/FAL.	Member	
7.	Airport Advisory Committee		International Air ports	Domestic aerodromes
		1. International Airports Authority of India.	*Convener	..
		2. Civil Aviation Department	Member	@Convener
		3. Air India	Member	Member (for Trivandrum only).
		4. Indian Airlines	Member	Member
		5. Deptt. of Tourism	Member	Member
		6. Customs Authorities	Member	Member (for Trivendrum only).
		7. Immigration Authority	Member	Do-
		8. State Government	Member	Member
		9. Municipal Corporation/Committee	Member	Member
		10. Two Member of Parliament.	Members	Members
		11. Chamber of Commerce	Member	Member
		12. Three representatives of Legal, Medical, and such professions, or other frequent users of such services.	Members	Members
13. Travel Agents Association.	Member	Member		

*A General Manager, I.A.A. I at each airport.

@Aerodrome Officer of the concerned aerodrome.